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SHRI S. MAHANTY: Is it the contention of the Government that similar minor points of difference do not exist in other cases also?

SHRI B. N. DATAR: They may exist but they are irrelevant to the purpose that we have in view.

SHRI S. MAHANTY: The question of relevance and, irrelevance has to be explained.

ALL-INDIA SERVICES ALLOTTED TO PART B STATES

- *70. SHRI H. C. MATHUR: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal to increase the cadre of All-India Services allotted to each Part B State to cover the Central pool; and
- (b) if so, whether any steps have already been taken in the matter?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). Yes; there is a proposal to increase the cadre strength of the Indian Administrative Service in order to enable the State Governments to meet the increased requirements of the Central Government for officers on tenure deputation. Consultation with the State Governments, has already been initiated on this proposal. The question of increasing the cadre strength of the Indian Police Service Is still under consideration.

SHRI V. K. DHAGE: Was it the Police Service? Just for information.

SHRI H. C. MATHUR: The only phrase is "under consideration". That is the only safety valve of the Home Ministry.

May I know what is the total of the sanctioned cadre of the I.A.S, for the Centre'

SHRI B. N. DATAR: Formerly the Centre required 155 officers and now we actually have about 190 officers. We require 'about 290 and for that purpose we requested the State Governments to increase the strength of the respective cadres first for the purpose of the Centre and. secondly, for their own increased requirements.

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SHRI H. C. MATHUR: I am not asking about their increased requirements. My question is confined to the Central pool. I want to confine myself to the Central pool and here I want to ask the hon. Minister whether he could confirm the figure of 290, which he said is the sanctionea strength of the cadre. I also want to know how this figure of 290 is constituted at present? How and in what proportion is it contributed by the States?

SHRI B. N. DATAR: We are taking a certain number from each of the different States. Formerly they were being taken from the Part A States but now we have started the practice of taking these officers from the Part B States as well.

SHRI H. C. MATHUR: Sir, this general statement is obvious to everybody. Everybody knows but I wish the hon. Minister were a little bit more informed. I want to know the exact breakup of this figure

SHRI B. N. DATAR: That break-up itself is under consideration.

SHRI V. K. DHAGE: How many are coming from each of the Part B States to the Centre?

SHRI B. N. DATAR: We have suggested certain figures to the State Governments and it is for them to accept or suggest modifications to the figures suggested. After that the figure would be finalised and laid before the Parliament.

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SHRI V. K. DHAGE: Are there any figures available already for the Part B States?

SHRI B. N. DATAR: I should like to have notice so tar as the present figures concerned.

SHRI V. K. DHAGE: According to the present strength of the pool, what is the number?

SHRI B. N. DATAR: We have taken mostly what the States could give because our requirements have increased.

SHRI H. C. MATHUR: This question is different from what I had asked. Is it not a fact that 25 per cent, of the cadre of almost each of the Part A States constitutes the cadre for the Central pool? Is not the same policy being followed or is it that there is a revised scheme about this? The Part B States have already been sanctioned a cadre and is 25 per cent, of that cadre going to be fixed for the Centra! pool?

SHRI B. N. DATAR: My hon, friend has not understood the position correctly at all. What we have at present done is to fix, on an ad hoc basis, the number of persons or officers to be taken from the various States. Now the proposal under consideration is to have, for the Central pool, about two-fifths of the number of senior posts in each of the various States and that would constitute the strength of the cadre.

SHRI H. C. MATHUR: Why has it not been possible to allow due share to Part B States

SHRI B. N. DATAR: It has been our policy to allot the due share to the Part B States. The hon. Member will know that the process of integration went on for some years and it is now in the last stages. Full justice will be done to the Part B States now.

SYNTHETIC RICE PLANT

*71. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND

SCIENTIFIC RESEARCH be pleased to state the estimated cost of a plant capable of manufacturing one ton of synthetic rice per

THE DEPUTY MINISTER FOR NATURAL RESOURCES SCIENTIFIC AND RESEARCH (SHRI K. D. MALAVIYA): Rs. 1,47,000 approximately.

SHRI M. VALIULLA: Has the Government placed any order for a plant of this kind, Sir?

SHRI K. D. MALAVIYA: The order is being placed.

SHRI M. VALIULLA: Is it a fact, Sir. that the Director of the Institute was deputed to the United Kingdom and Europe to study the technical problems connected with the large scale production of synthetic rice and, in particular, the nature of the equipment required? Did he go and on return submit a report on the nature of equipment required and other technical details for the setting up of a large scale plant?

SHRI K. D. MALAVIYA: Sir. the Director of the Central Food Research Institute had gone to Europe on our instructions to examine all possibilities with regard to the production of 1 thetic rice and to study the different machines from the point of view of our raw materials and submitted a report on the basis of which we have agreed" now to go in for a pilot-scale plant. All efforts are being made to expedite that so that by the end of this year we may get the pilot-scale plant and the scheme going.

SHRI M. VALIULLA: From the nature of the order placed, it is clear that it is only for a pilot plant and that it would still be in an experimental stage. This experiment has been going on now for the last four or .five years and many exhibitions have sold synthetic rice for eating. Australia and Japan have produced synthetic rice on a mass scale. Is it not time that we also should begin production on a mass scale?